

## Notifications and Orders

**(90) Permission for cabin in Educational Buildings** - In exercise of the powers conferred Under Section 4 of the Capital of Punjab (Development and Regulation) Act, 1952, the Chief Administrator, Union Territory, Chandigarh, hereby orders that a security cabin measuring 15'4-1/2" x 7'-6" along the front gate of Educational Buildings shall be permitted as per Drawing No. 1 Job No. 2507, dated 26th September, 1995 with the approval of the competent authority.

*(See Chandigarh Admn. Gaz. (Extra) dated 8.1.2004 at page 15)*